

1	2	3	4
27.	Adayar Gate Hotels Ltd.	175.00	41.00
28.	Benares Hotels Ltd.	60.00	15.00
29.	Cosmopolitan Builders & Hoteliers (P) Ltd.	627.00	120.00
30.	Asian Hotels Ltd.	2815.00	275.00
31.	Gomantak Land Development—Ltd.	220.00	73.00
32.	Jaiprakash Enterprises Ltd.	76.00	19.00
33.	Hotel Shrilekha Inter-continental Ltd.	220.00	—

*Treated as withdrawn ; it was decided that IDBI might sanction the entire additional loan requirements of the concern.

**As the concern's requirements of term loans was approved by IDBI under the refiancing scheme the application was treated as withdrawn.

Strength of Accountants working in Delhi in Punjab National Bank

5574. DR. V. KULANDAIVELU: Will the Minister of FINANCE be pleased to state:

(a) what was the total strength of Accountants working in Delhi in the Punjab National Bank during the years 1978, 1979, 1980 and 1981 and out of them how many were SC/STs;

(b) whether Bank (Punjab National Bank) is maintaining Region-wise percentage of Scheduled Castes/Scheduled Tribes officers, compared to strength of other general officers, if not, the reasons; and

(c) has any post of Accountant/Manager been de-reserved in the year 1978, 1979, 1980 and 1981 and if so, has proper approval from Government of India been received for such dereservation?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) Punjab National Bank has reported that it does not maintain staff strength of officers designation-wise.

(b) The recruitment of officers is made on All India basis and therefore the

question of maintaining the roster for working out the number of reserved vacancies in the officers cadre on regional basis does not arise.

(c) In terms of the Government orders when the suitable SC/ST candidates are not available to fill the reserved vacancies they are dereserved and made available to the general category candidates. This shortfall is simultaneously carried forward to subsequent years as backlog in order to safe-guard the interest of SC/ST candidates. De-reservation of reserved vacancies is done by the banks themselves and approval of the Government is not required for this purpose.

Financial assistance to weaker sections under 20-point programme

5575. SHRI HIRALAL R. PARMAR: Will the Minister of FINANCE be pleased to refer to the reply given to USQ No. 2827 on 4 September, 1981 regarding financial assistance to weaker sections of the society under 20-Point Programme and state:

(a) how many persons applied for loan on licence basis under the "Credit Guarantee Scheme" during the last one year and how many persons started their busi-